

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 136
143(ND)/2013

IN THE MATTER OF:

Rockman Advertising and Marketing India Pvt. Ltd. & ors.

.... Applicant/petitioner

v.

M/s. Sharp Eye Advertising Pvt. Ltd.

.... Respondent

Order under Section 397-298

Order delivered on 27.02.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:

Mr. Akash Jandial, Adv.

For the Respondent

Mr. Gaurav Mitra, Ms. Deepali Dwivedi, Mr. Rohan Ganpathy & Ms. Sushma Singh, Adv.

ORDER

Matter being part heard place it before the Principal Bench on
25.04.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

27.02.2019
Ritu Sharma